

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 238 OF 2015**  
**APPEAL NO. 269 OF 2015 & IA NOS. 434 AND 435 OF 2015**  
**AND**  
**APPEAL NO. 12 OF 2016 & IA NO. 24 OF 2016**

**Dated: 16<sup>th</sup> February, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**A.No. 238 of 2015**

**Gujarat Granito Manufacturers Association ...Appellant(s)**

**Vs.**

**Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sakie Jakharia

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R.1

Mr. M. G. Ramachandran  
Ms. Ranjitha Ramachandran  
Mrs. Swapna Seshadri  
Mr. Shubham Arya for R.2 & 3

**A.No. 269 of 2015 & IA Nos 434 and 435 of 2015**

**Essar Power Gujarat Ltd. ...Appellant(s)**

**Vs.**

**Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)**

**A.No. 12 of 2016 & IA No. 24 of 2016**

**Essar Oil Ltd. ...Appellant(s)**

**Vs.**

**Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Nimesh Jha

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R.1

Mr. M. G. Ramachandran  
Ms. Ranjitha Ramachandran

Mrs. Swapna Seshadri  
Mr. Shubham Arya for R.2 & 3

**ORDER**

As agreed by learned counsel for the parties, list these matters for  
hearing on **10.04.2017.**

**(I. J. Kapoor)**  
**Technical Member**

**(Justice Ranjana P. Desai)**  
**Chairperson**

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